

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-107**  
IB-904(ND)/2020

**IN THE MATTER OF:**

OWC Apac Pvt Ltd

....APPLICANT

**SECTION**

U/s IBC Section 59

**Order delivered on 07.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : Mr. Sulabh Jain, Advocate  
For the Respondent :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.11.2020.

  
**(Madhu Narula)**  
Court Officer